

Sundaram Mahadeo Autoworld Pvt Ltd**List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.****Category: List of Operational creditors (Government Dues)****Date of Commencement of CIRP: 20-01-2023; List of Creditors is Pursuant to claims received and updated as on 09-10-2023**

(Amount in ₹)

S.No	Details of Claimant		Details of claim received			Details of claim admitted							Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be set-off			
1	Employees State Insurance Corporation	Autonomous Body under the Ministry of Labour and Employment	02.06.2023	915263.00	382933.73	Dues towards non-payment of contribution by company and interest thereof	-	-	-	-	-	-	532329.27	-	Note 1
2	Assistant Commissioner of Taxes, Tezpur Unit, Taxation Department, Assam	Autonomous Body under the Ministry of Finance	17.05.2023 (Form B date) 18.07.2023 (Receipt date)	1,70,16,848	1,58,69,711	VAT, Entry Tax and GST dues	-	-	-	-	-	-	11,47,137	-	Note 2
TOTAL				17932111.00	16252644.83								1679466.17	0.00	

Note 1

Based on the information and documents available, the best estimate of the amount claimed has been made for the same.

Note 2

A portion of the rejected amount pertains to miscalculation in the claim submitted by the department, while the remaining rejection relates to the unavailability of information required for verification.